

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.09.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 454 of 2021	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Misha Rohatgi Mohta	Liz Mathew Sonali Jain Rohan Rajadhyaksha-R1 Ashish Dholakia-R2 Raunak Dhillon-R3
2.	Comp. App. (AT) (Ins) No. 455 of 2021	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.	Misha Rohatgi Mohta	Liz Mathew Sonali Jain-R1 Ashish Dholakia-R2 Aditya Marwah-R3
3.	Comp. App (AT) No. 275 of 2017 & I.A. No. 1540, 2512 & 3016 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors.  <b>With</b>	Niti Dixit Rahul Dave & Amit Dhingra A-1 Sumit Chopra, ShivamRaheja & RaunaqMathur A-2,3	TejaKaria, AishuaryVikram&Shu bhaang Sinha-R1,2 Pallavi Srivastava-R7 Rohit Sharma
4.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

### For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
6.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
7.	Comp. App. (AT) (Ins) No. 401 of 2021	CA Nirav Anupam Tarkas Liquidator, Stratus Food Pvt. Ltd. Vs. HDFC Bank Limited & Ors.	Karan Valecha	Aastha Mehta-R2

<b>8.</b>	Comp. App. (AT) (Ins) No. 453 of 2021	M. K. Dhir & Ors. Vs. Punjab National Bank & Anr.	Vivek Malik	Rahul Kumar-R1 Vijay Kr. Gupta-IRP
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**By order of Hon'ble Acting Chairperson**  
**-sd/-**  
**Registrar**